

(c) whether these special incentives are applicable to the employees of Public Sector Undertakings hailing from the N.E. States and transferred to any other place in another State of the N.E. region; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (d). The Board of Directors of public sector undertakings, after satisfying themselves about the conditions for grant of special compensatory allowance in the nature of Border Area Allowance, Remote Locality Area Allowance and Difficult Area Allowance, could extend these to their employees on the same basis as extended to the Central Government employees from time to time. In public sector undertakings, both the CDA pattern and IDA pattern employees are in receipt of such allowances depending upon their postings. However, the employees having All India Transfer Liability are entitled for special compensatory (Remote Locality) allowance.

#### Hindustan Machine Tools

4285. SHRI P. NAMGYAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the H.M.T. factory at Srinagar was closed down in early 1990's;

(b) if so, the details thereof alongwith amount of loss suffered and unemployment occurred therefrom; and

(c) the steps taken by the Government to re-start it?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). HMT Factory at Srinagar was temporarily closed from 19th April, 1990 to 20th June, 1990 consequent to the murder of the then General Manager of the unit. The unit has been incurring losses due to low capacity utilisation, migration of employees and frequent law and order problems. In 1990-91 the unit incurred a cash loss of Rs. 443.00 lakhs and about 400 employees migrated. They were deployed in various units of HMT. There was no unemployment.

(c) Government has been giving grants to HMT to meet the cash losses of the unit. In 1990-91 the grant given was Rs. 500 lakhs.

#### External Aided Projects

4286. SHRI TARACHAND BHAGORA : Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government provide any Central Assistance to States for implementing the External Aided Projects;

(b) if so, whether the Government have released any such Central assistance to Rajasthan for the purpose.

(c) if not, the reasons therefor; and

(d) the time by which it is likely to be released?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) to (d). The Government of India releases the additional Central Assistance for Externally Aided Projects on reimbursement basis. An amount of Rs. 135.28 crores has so far been released to the Government of Rajasthan for the purpose against the allocated amount of Rs. 350.00 crores for the year 1996-97.

#### Document on Industrial Growth

4287. SHRI SATYAJITSINH DULIPSINH GAEKWAD : Will the Minister of INDUSTRY be pleased to state :

(a) whether a status document on industrial growth has been prepared by economists and industry experts at the behest of the Union Government; and

(b) if so, the details thereof alongwith findings of the report?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The Government is not aware of any status document on industrial growth which has been prepared by economists and industry experts.

(b) Does not arise.

#### Revival of Sick Public Undertakings

4288. SHRI PRAMOTHES MUKHERJEE : Will the Minister of INDUSTRY be pleased to state :

(a) whether revival plans for sick PSUs in his Ministry are still under consideration;

(b) if so, the details thereof;

(c) whether delay in the finalisation of revival schemes for sick PSUs caused serious problems; and

(d) if so, the fact and details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (d) 26 PSUs of the Department of Heavy Industry had been referred to Board for Industrial and Financial Reconstruction (BIFR). BIFR have finalised their recommendation in case of 12 PSUs. They have sanctioned revival schemes in case of 9 PSUs and have recommended for winding up in 3 PSUs. One PSU Nagaland Pulp and Paper Co. Ltd. (NPPC) is out of the purview of BIFR after financial restructuring. Remaining cases are under various stages of consideration.

During the period of reference to BIFR, Government is providing assistance for securing orders, arranging working capital needs and providing non plan budgetary support for meeting wage/salary bill within the overall financial constraints of the Government.